



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

मंगलवार, 05 अगस्त, 2025 / 14 श्रावण, 1947

हिमाचल प्रदेश सरकार

STATE TAXES AND EXCISE DEPARTMENT

NOTIFICATION

Shimla-2, the 28th July, 2025

No. EXN-F(10)-1/2025.—The Governor, Himachal Pradesh, in supersession of all previous notifications issued for the constitution of Himachal Pradesh Traders Welfare Board, is pleased to

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reconstitute the Himachal Pradesh Traders Welfare Board for the redressal of grievances of the traders.

The Governor, Himachal Pradesh is further pleased to nominate the following Official and Non-Official members of the Himachal Pradesh Traders Welfare Board:—

Official Members:

- | | | |
|----|--|------------------|
| 1. | Hon'ble Chief Minister | Chairman |
| 2. | Chief Secretary | Member |
| 3. | Administrative Secretaries
(Home/Finance/Health & F.W./FCS & CA/ Industries/
ST&E/UD & TCP/Transport/IT) | Member |
| 4. | Commissioner of State Taxes and Excise | Member-Secretary |

Non-Official Members

Sl. No. Name & address

1. Sh. Vinod Kumar (Sunny) s/o Late Sh. Bansi Lal (Sunny Cloth Merchant), r/o V.P.O. Basaral, Tehsil Nadaun, Distt. Hamirpur. Mob. No. 94183-68097.
2. Sh. Ashok Sharma s/o Late Sh. Sansar Chand Sharma (Readymade Cloth House), r/o V.P.O. Kitpal, Tehsil Nadaun, Distt. Hamirpur. Mob. No. 94181-90721.
3. Sh. Om Parkash s/o Sh. Vikram Jeet (Sweet Shop), Village Bantera, P.O. Manjhiar, Tehsil Nadaun, Distt. Hamirpur. Mob. No. 94182-15028.
4. Sh. Balvinder Singh s/o Sh. Girdhari Lal, Vill. Madawda, P.O. Marwari, Tehsil Ghanari, Distt. Una.
5. Sh. Ajay Pal Singh s/o Sh. Harpal Singh, V.P.O. Kaloh, Tehsil Ghanari, Distt. Una.
6. Mr. Shubham Puri s/o Sh. Rakesh Kumar Puri, V.P.O. Gagret, Tehsil Ghanari, Distt. Una.
7. Sh. Jaspal Singh s/o Sh. Jaswant Singh, V.P.O. Tissa, Tehsil Churah, Distt. Chamba.
8. Sh. Khem Raj Sharma s/o Sh. Narain Singh, Vill. Dobh, P.O. Błanjraru, Tehsil Churah, Distt. Chamba.
9. Sh. Pritam Singh s/o Sh. Baldev Raj, V.P.O. Rajnagar, Tehsil & Distt. Chamba
10. Sh. Faqir Chand Verma, V.P.O. Anni, Distt. Kullu
11. Sh. Kailash Sharma, V.P.O. Arsu, Tehsil Nirmand, Distt. Kullu
12. Sh. Sameer Dhiman (Lara) s/o Late Sh. Ishwar Dass, Vill. Ganesh Bazar, P.O. Baijnath, Tehsil Baijnath, Distt. Kangra.

13. Sh. Vikas Rana s/o Sh. Amar Singh Rana, Village Vikas Nagar, P.O. Mahakal, Tehsil Baijnath, Distt. Kangra.
14. Sh. Sachin Sharma s/o Late Sh. Suresh Sharma, Ward No. 7, NP Baijnath, Distt. Kangra.
15. Sh. Ashok Verma Trader, V.P.O. Dari, Tehsil Dharamshala, Distt. Kangra
16. Sh. Rajesh Mehta s/o Sh. Ram Charan Mehta, Kachehri Adda, Dharamshala, Distt. Kangra.
17. Sh. Ashok Kumar, Kotwali Bazar Dharamshala, Distt. Kangra
18. Sh. Sandeep Puri s/o Lt. Sh. Raghu Nanda, Ohri, Ward No. 7, MC Kangra
19. Sh. Vishal Verma s/o Sh. Pradeep Verma, Krishna Trading Co, Housing Board Colony Ward No. 3, MC Kangra, Distt. Kangra.
20. Sh. Sanjeev Gupta, Ward No. 8, Main Bazar Kangra, Distt. Kangra
21. Sh. Rakesh Mahajan, Ward No. 8, Kangra, Distt. Kangra
22. Sh. Urminder Kalara s/o Lt. Sh. Daya Ram, Ward No. 4, MC Kangra
23. Sh. Sandeep Jamwal, V.P.O. Duhak, Tehsil Thural, Distt Kangra
24. Sh. Mahinder Patyal, Vill. Naura, Tehsil Dheera, Distt. Kangra
25. Sh. Abhay Patyal, Vill. Bari, P.O. & Tehsil Bhawarna, Distt. Kangra
26. Shiv Kumar Puri (Malik) s/o Ashok Kumar Puri, Mohalla Dum Duma, Near Gurudwara Baba Sahib Singh Ji, r/o Ward No. 7. M.C. Una, H.P. 91368-11111.
27. Lala Ronak Lal, Village Sanoli, Tehsil & District Una, H.P. 98053-68100
28. Manish Bhardwaj s/o Bodh Raj Bhardwaj, r/o Ward No. 03, MC Mehatpur Basdehra, Tehsil & District Una, H.P. 82196-26242.
29. Sh. Virender Kumar, Pradhan Vyapar Mandal Janjehli. Tehsil Thunag. District Mandi, H.P. 86268-02581.
30. Kamal Dev, Village Pandavsheel, P.O. Jarol. Tehsil Thunag. District Mandi 82190-93939.
31. Sh. Pawan Suryavanshi, VPO Janjehli, Tehsil Thunag, District Mandi. 98166-510010
32. Brij Lal s/o Sh. Atam Chauhan, VPO Banjar, Tehsil Banjar, Distt. Kullu, H.P. 98574-07070.
33. Sanjay Kapoor s/o Sh. Hans Raj, VPO Banjar, Tehsil Banjar, Distt. Kullu, H.P. 94181-39644.
34. Sh. Mukul Sharma s/o Sh. Harpal R/o Mamel P.O. & Tehsil Karsog, District Mandi, H.P. Mob. No. 62300-73400.

35. Sh. Prakash Gupta s/o Sh. Sant Ram Gupta r/o Sanarli, P.O. Bhanthal, Tehsil Karsog, District Mandi, H.P. Mob. No. 98174-54565.
36. Sh. Suresh Sharma s/o Sh. Kundan Lal, r/o Megdi, P.O. & Tehsil Karsog, District Mandi, H.P. Mob. No. 98172-42000.
37. Om Parkash Sharma r/o Ward No. 1, Nagar Panchayat Narkanda, District Shimla, H.P. Mob. No. 94180-72285.
38. Vivek Thapar r/o Thappar Niwas Chaidhala, Ward No. 6, N.P. Theog District Shimla, H.P. Mob. No. 70182-81419.
39. Rajesh Kumar r/o V.P.O Kumarsain, Tehsil Kumarsain, District, Shimla Mob. No. 70185-68276.
40. Amit Garg, S/o Manmohan Garg, V.P.O. Sarahan. Tehsil Pachhad, District Sirmaur. Mob. No. 98164-167143.
41. Hari Om Khera, s/o Daulat Ram Khera, Ward No. 3. Rajgarh, Tehsil Rajgarh. District Sirmaur, Mob. No. 94180-21238.
42. Sh. Dharamender Thakur, Village Dehra, Post Office Hatwar, Tehsil Ghumarwin, District Bilaspur. 98161-01518, 98058-51518.
43. Sh. Chand Khan, Ex-President Beopar Mandal Bara-Da Ghat, Post Office Bharari, Tehsil Ghumarwin, District Bilaspur 88944-74071.
44. Sh. Kapil Sharma Councilor, Old Bus Stand Ghumarwin District Bilaspur, 94184-55429.
45. Sh. Hari Ram s/o Sh. Gyan Chand (Secy. Vyapar Mandal Killar-Pangi), Village Kufa, P.O. Killar, Tehsil Pangi, Chamba.
46. Sh. Sunit Kumar s/o Sh. Changa Ram, (Vice Pres., Vyapar Mandal Bharmour), Vill. Malkota, P.O. Bharmour, Chamba.
47. Sh. Gulshan Lal s/o Sh. Babu Ram, V.P.O. Chanour, Tehsil Indora, Distt. Kangra
48. Sh. Umakant Sooden s/o Sh. Pyare Lal, V.P.O. & Tehsil Indora, Distt. Kangra
49. Sh. Ganandeep s/o Sh. Vipin Kumar, V.P.O. Damtal, Tehsil Indora, Distt. Kangra
50. Sh. Atul Vij s/o Sh. Dharam Chand Vij, V.P.O. Barsar, District Hamirpur, H.P. Mobile No. 92187-47786.
51. Sh. Susheel Sharma s/o Late Sh. Puran Chand, Village Narain Nagar, P.O. Bhota, Tehsil Barsar, District Hamirpur, H.P. Mobile No. 97366-00017.
52. Sh. Ankush Soni s/o Sh. Satish Soni VPO Bhota, Tehsil Barsar, District Hamirpur, H.P. Mobile No. 98821-07270

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53. Rakesh Kumar s/o Sh. Ram Kishan Village Deotsidh, P.O. Chakmoh, Tehsil Dhatwal, District Hamirpur, H.P. Mobile No. 98828-02954.
 54. Sh. Ravinder Kumar Gupta s/o Sh. Puran Chand, V.P.O. & Tehsil Dadahu, Distt. Sirmour, H.P. 98163-32277.
 55. Sh. Amit Sabarwal s/o Sh. Rakesh Sabarwal, V.P.O. & Tehsil Dadahu, Distt. Sirmaur, H.P. 94180-69999.
 56. Rajinder Singh s/o Sh. Battan Chand, V.P.O. & Tehsil Dada Siba, Kangra, H.P. 98573-94581.
 57. Rajeev Patial s/o Sh. Daljit Singh, V.P.O. & Tehsil Pragpur, Kangra, H.P. 98823-94546.
 58. Rajinder Singh s/o Sh. Puri Singh, Village Baner, P.O. Seul, Tehsil Dada siba, Kangra, H.P. 88943-05139.
 59. Ritesh Chauhan s/o Sh. Pratap Singh V.P.O. & Tehsil Sarkaghat, Mandi, H.P. 94184-00051.
 60. Rahul Saklani s/o Sh. Hukum Chand V.P.O. and Tehsil Dharampur, Mandi, H.P. 94185-11565.
 61. Baldev s/o Sh. Birbal Ram, V.P.O. Sakraindhar, Tehsil Dharampur, Mandi, H.P. 94183-66968.
 62. Sh. Jeewam Salaria s/o Sh. Dhani Ram, Mohalla Mugla, P.O. Hardaspura, Tehsil & Distt. Chamba, HP 98055-28011.
 63. Sh. Neetu Kapoor, Main Bazar Chamba, Tehsil & Distt. Chamba, HP 82193-12125
 64. Sh. Sandeep Sukeja, Mohalla Upper Julakhri, Chamba, Tehsil & Distt. Chamba, H.P. 98052-10002.
 65. Sh. Heer Singh s/o Sh. Paras Ram, V.P.O. Jhach, Tehsil Gohar, Distt. Mandi
 66. Sh. Deepak Gupta, V.P.O. Baggi, Tehsil Balh, Distt. Mandi
 67. Sh. Harish Sharma s/o Sh. Chuda Mani, V.P.O. Gohar, Distt. Mandi
 68. Shri Jatin Sahni, c/o Jatin Trader, Mall Road Solan, Tehsil and Distt. Solan, H.P.-173.212.
 69. Shri Shobhit Behl, 101 Ashirwad, Officers Colony, JBT Road, Tehsil and Distt. Solan, H.P.-173 212.
 70. Sh. Harpal Singh, Village Kut, P.O. & Tehsil Fatehpur, District Kangra
 71. Anil Kumar (Pappu), V.P.O. Golwan, Tehsil Fatehpur, District Kangra
 72. Rakesh Gaur, V.P.O. Rehan, Tehsil Fatehpur, District Kangra

73. Sh. Pawan Nagpal s/o Sh. Virender Nagpal, Ladies Corner, Behind Radha Krishna Mandir, Ward, No. 2, MC Palampur, Distt. Kangra.
74. Sh. Vishal Mahajan s/o Late Sh. Inder Kumar Gupta, Ward No. 4, Aima MC Palampur, Distt. Kangra.
75. Sh. Harbans Lal s/o Late Sh. Mehar Chand, c/o Komal Departmental, Near Kali Badi Mandir Ghuggar, Ward No, 6, MC Palampur, Distt.Kangra.
76. Sh. Rajesh Gupta s/o Sh. Ramji Dass Gupta, Lama Market, Main Bazzar Palampur, Distt. Kangra.
77. Sh. Vikas Vasudeva s/o Sh. Suraj Prakash, Vikas Confectionery Main Bazzar Palampur.
78. Sh. Suresh Gupta, M/s Hira Lal Suresh Chand, Ghanahatti, Shimla, H.P.
79. Sh. Pawan Kumar Sharma, P.O. Dhami, Sub-Tehsil Dhami, Distt. Shimla, H.P.
80. Sh. Kapil Gupta, V.P.O. Suni, Tehsil & Distt. Shimla, H.P.
81. Sh. Rishi Mahajan S/o Sh. Koushal Mahajan R/o Ward No. 2, Anand Bhavan Nurpur, Tehsil Nurpur, District Kangra, H.P.
82. Sh. Manoj Gupta c/o Manoj Medicine Traders, GT Road Jassur, District Kangra
83. Sh. Rakesh Kumar Sharma s/o Late Sh. Ram Sharan, r/o Near Railways Station Jassur, District Kangra, H.P.
84. Sh. Niranjana Thakur s/o Lt. Sh. Hari Nand, r/o Village Badash, P.O. AG Shimla, H.P.
85. Sh. Vinod Verma r/o Village Sariun, P.O. Fagu, Tehsil Theog, Distt. Shimla, H.P.
86. Sh. Pratap Verma r/o Indernagar, P.O. Dhalli, Tehsil & Distt. Shimla, H.P.
87. Sh. Sant Ram Sharma, V.P.O. Ronhat, Tehsil Shillai, Distt. Sirmaur, Mob. No. 98167-063351.
88. Sh. Jagat Pundir, V.P.O. Dugana, Tehsil Kamrau, Distt. Sirmaur. Mob. No. 98163-23786.
89. Sh. Ramesh Negi, V.P.O. Shillai, Tehsil Shillai, Distt. Sirmaur. Mob. No. 82194-87037.
90. Sh. Rampal Saini, Village Dangera, Tehsil and Distt. Una
91. Sh. Dinesh Khatri, Village Bangana, Tehsil Bangana, Distt. Una
92. Sh. Sudesh Kumar, Village Dohgi, Tehsil Bangana, Distt. Una
93. Sh. Ramesh Kumar s/o Sh. Bhagnu Ram, V. & P.O. Dighai, Distt. Chamba. Mob. No. 94180-95000.

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94. Sh. Thakur Singh Verma, Ex-Pradhan, Vill. Andwas, P.O. Lahara, Distt. Chamba. Mob. No. 98174-40666.
 95. Sh. Chamaru Ram Thakur, V.P.O. Moda, Distt. Chamba. Mob. No. 86267-891775
 96. Sh. Suresh Chauhan, Chauhan Enterprise Nankhari, Chowk, P.O. & Tehsil Nankhari, Distt. Shimla.
 97. Sh. Desh Raj, Village Puhara, P.O. & Tehsil Shahpur, Distt. Kangra
 98. Sh. Narinder Balouria, Village & P.O. Rait, Tehsil Shahpur, Disct. Kangra
 99. Sh. Sanju Sharma, Village & P.O. Rait, Tehsil Shahpur, Distt. Kangra
 100. Sh. Manoj Mahajan, V.P.O. Sihunta, Tehsil Sihunta, Distt. Chamba
 101. Sh. Sanjeev Mahajan, V.P.O. Samote, Tehsil Sihunta, Distt. Chamba
 102. Sh. Mayank Mahajan, V.P.O. Chowari, Tehsil Chowari, Distt. Chamba
 103. Sh. Abtar Singh s/o Late Sh. Ranglu Ram, Vill Kachh, P.O. Bir-Bagehra, Tehsil Sujanpur, Distt. Hamirpur.
 104. Sh. Anil Kumar, Vill. Banal, P.O. Banal, Tehsil Sujanpur, Distt. Hamirpur
 105. Sh. Dev Bidhi Singh, Dehra Constituency, Distt. Kangra.
 106. Sh. Swapan Sood, Dehra, Distt. Kangra
 107. Sh. Shiv Kumar, Guler (Dehra), Distt. Kangra. Mob. No. 98059-13282
 108. Sh. Raj Kumar Sharma (Raju) s/o Sh. Bihari Lal Sharma, Ward No. 4, House No. 6, Tehsil & District Hamirpur.
 109. Sh. Prakash Chand Gupta, Pradhan, Mahadev Vyapar Mandal, V.P.O. Jaidevi, Sundernagar, District Mandi, H.P. Mob. No. 98160-63466.
 110. Sh. Gopal Sharma, General Secretary, Mahadev Vyapar Mandal, V.P.O. Movi Devi Galu Kateru, Tehsil Sundernagar, District Mandi, H.P. Mob. No. 70184-76088.
 111. Sh. Mohan Lal Gupta, Mukhya Salahakar, Mahadev Vyapar Mandal, V.P.O. Chambi, Tehsil Sundernagar, District Mandi, H.P. Mob. 98164-62840.

By order,

Sd/-
(DEVESH KUMAR),
Pr. Secretary (ST&E).

**ब अदालत श्री राजवीर वर्मा, सहायक समाहर्ता द्वितीय श्रेणी, सुन्दरनगर,
जिला मण्डी (हि0प्र0)**

मिसल नं० : 17/एन0टी0/2025

तारीख पेशी : 08-09-2025

श्री रिडकू पुत्र श्रीमती जयूणी पुत्री भुरु हाल पुत्र श्री जन्थ पुत्र श्री ज्वाहर, निवासी गांव ढावन,
तहसील बल्ह, जिला मण्डी (हि0प्र0) प्रार्थी।

बनाम

आम जनता

. प्रत्यार्थी

उनवान मुकद्दमा : राजस्व विभाग में नाम दुरुस्ती करवाने बारे।

इश्तहार/मुशत्री मुनादी

श्री रिडकू पुत्र श्रीमती जयूणी पुत्री भुरु हाल पुत्र श्री जन्थ पुत्र श्री ज्वाहर, निवासी गांव ढावन
तहसील बल्ह, जिला मण्डी (हि0प्र0) ने इस न्यायालय में प्रार्थना-पत्र गुजारा है कि राजस्व अभिलेख मुहाल
हरवाणी/12, पटवार वृत्त चाम्बी में उसका नाम रिडकू पुत्र जयूणी दर्ज कर दिया गया है जबकि उसके आधार
कॉर्ड, परिवार रजिस्टर व अन्य समस्त कागज़ात में उसका नाम कन्हैया लाल दर्ज है, जोकि सही दर्ज है।
इसलिए राजस्व अभिलेख मुहाल हरवाणी/12 में उसका सही नाम दर्ज किया जाए।

यह प्रकरण सुनवाई हेतु मुकाम सुन्दरनगर में निर्धारित है। अतः सर्वसाधारण को इस इश्तहार/मुशत्री
मुनादी के माध्यम से सूचित किया जाता है कि इस नाम दुरुस्ती बारे किसी भी व्यक्ति या पक्ष को कोई
उजर/एतराज हो तो वह दिनांक 08-09-2025 को अधोहस्ताक्षरी के न्यायालय में असालतन या वकालतन
हाजिर आकर अपना दावा पेश करें अन्यथा एकतरफा कार्यवाही अमल में लाई जायेगी तथा प्रार्थी का नाम
पटवार वृत्त चाम्बी के मुहाल हरवाणी/12 के अभिलेख में रिडकू पुत्र जयूणी के बजाये रिडकू उपनाम कन्हैया
लाल पुत्र जयूणी दर्ज करने के आदेश पारित कर दिये जाएंगे।

आज दिनांक 28-07-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—

(राजवीर वर्मा)

सहायक समाहर्ता द्वितीय श्रेणी,
सुन्दरनगर, जिला मण्डी (हि0प्र0)।

**ब अदालत श्री राजवीर वर्मा, सहायक समाहर्ता द्वितीय श्रेणी, सुन्दरनगर,
जिला मण्डी (हि0प्र0)**

मिसल नं० : 18/एन0टी0/2025

तारीख पेशी : 08-09-2025

श्री निका पुत्र श्रीमती जयूणी पुत्री भुरु हाल पुत्र श्री जन्थ पुत्र श्री ज्वाहर, निवासी गांव ढावन,
तहसील बल्ह, जिला मण्डी (हि0प्र0) प्रार्थी।

बनाम

आम जनता

. प्रत्यार्थी

उनवान मुकद्दमा : राजस्व विभाग में नाम दुरुस्ती करवाने बारे।

इश्तहार/मुश्री मुनादी

श्री निका पुत्र श्रीमती जयूणी पुत्री भुरु हाल पुत्र श्री जन्थ पुत्र श्री ज्वाहर, निवासी गांव ढावन तहसील बल्ह, जिला मण्डी (हि0प्र0) ने इस न्यायालय में प्रार्थना-पत्र गुजारा है कि राजस्व अभिलेख मुहाल हरवाणी/12, पटवार वृत्त चाम्बी में उसका नाम निका पुत्र जयूणी दर्ज कर दिया गया है जबकि उसके आधार कॉर्ड, परिवार रजिस्टर व अन्य समस्त कागजात में उसका नाम मोहन लाल दर्ज है, जोकि सही दर्ज है। इसलिए राजस्व अभिलेख मुहाल हरवाणी/12 में उसका सही नाम दर्ज किया जाए।

यह प्रकरण सुनवाई हेतु मुकाम सुन्दरनगर में निर्धारित है। अतः सर्वसाधारण को इस इश्तहार/मुश्री मुनादी के माध्यम से सूचित किया जाता है कि इस नाम दुरुस्ती बारे किसी भी व्यक्ति या पक्ष को कोई उजर/एतराज हो तो वह दिनांक 08-09-2025 को अधोहस्ताक्षरी के न्यायालय में असालतन या वकालतन हाजिर आकर अपना दावा पेश करें अन्यथा एकतरफा कार्यवाही अमल में लाई जायेगी तथा प्रार्थी का नाम पटवार वृत्त चाम्बी के मुहाल हरवाणी/12 के अभिलेख में निका पुत्र जियूणी के बजाये निका उपनाम मोहन लाल दर्ज करने के आदेश पारित कर दिये जाएंगे।

आज दिनांक 28-07-2025 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/-
(राजवीर वर्मा)
सहायक समाहर्ता द्वितीय श्रेणी,
सुन्दरनगर, जिला मण्डी (हि0प्र0)।

**ब अदालत सहायक समाहर्ता प्रथम श्रेणी एवं तहसीलदार, सदर, जिला मण्डी,
हिमाचल प्रदेश**

मिसल नं० : 19/2025

तारीख मजरुआ : 12-13-2024

तारीख पेशी : 11-08-2025

सुमन पत्नी कुशलहाल चन्द, निवासी गांव मेहड़, डाकघर टाण्डू, तहसील सदर, जिला मण्डी (हि0प्र0)

बनाम

आम जनता

प्रत्यार्थी।

प्रार्थना-पत्र जेर धारा 37 ता 38 भू-राजस्व अधिनियम, 1957 के अन्तर्गत नाम दुरुस्ती बारे।

सुमन पत्नी कुशलहाल चन्द, निवासी गांव मेहड़, डाकघर टाण्डू, तहसील सदर, जिला मण्डी (हि0प्र0) ने इस अदालत में प्रार्थना-पत्र दायर किया है कि मेरा नाम भू-राजस्व रिकार्ड में डिम्ही दर्ज है जोकि गलत है। जबकि मेरा सही नाम सुमन है, जोकि मेरे स्कूल रिकार्ड में तथा पंचायत रिकार्ड में सुमन दर्ज है। अतः महोदय से निवेदन है कि मेरा नाम राजस्व रिकार्ड के मुहाल टाण्डू में डिम्ही की जगह सुमन दर्ज कर दिया जाये।

सर्वसाधारण को इस इश्तहार के माध्यम से सूचित किया जाता है कि अगर किसी व्यक्ति को उक्त प्रार्थिया का नाम दुरुस्त किये जाने बारा कोई उजर/एतराज हो तो वह असालतन या वकालतन अपना एतराज इस न्यायालय में दिनांक 11-08-2025 को प्रातः 10.00 बजे उपस्थित होकर प्रस्तुत कर सकते हैं। निश्चित अवधि के दौरान कोई भी उजर/एतराज न आने की सूरत में आम जनता के विरुद्ध एकतरफा कार्यवाही अमल में लाई जावेगी।

यह इशतहार आज दिनांक 09-07-2025 को हमारे हस्ताक्षर व मोहर न्यायालय द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित / —
सहायक समाहर्ता प्रथम श्रेणी,
तहसील सदर, जिला मण्डी (हि0प्र0)।

**Before Sh. Mehar Singh, Assistant Collector, 2nd Grade, Sub-Tehsil Bagsar,
District Mandi, H. P.**

File No. : 11/2025

Date of Institution : 25-07-2025

In the matter of :—

Ganga Dassi d/o Nokhu, r/o Muhal Mahota, P.O. Alsindi, Sub-Tehsil Bagsar, District
Mandi (H.P.) . .Applicant.

Versus

General Public

. .Respondent.

PROCLAMATION FOR THE CORRECTION OF NAME IN REVENUE RECORDS

An application has been filed by the aforesaid applicant in which she has submitted that her name is registered as Dassi s/o Nokhu in revenue record of Muhal Mahota/118 of Village Revenue Circle Kalangar but her name is Ganga Dassi in Gram Panchayat record and in all other photo ID's. That the applicant requested to change her name in revenue record from Dassi to Ganga Dassi.

Therefore, the General Public is hereby informed through this notice that if any person who has any objection regarding this name correction can file the objection(s) personally or in writing before this court on or before 26-08-2025 from the date of this notice after that no objection(s) will be entertained and the name shall be corrected accordingly.

Issued today on 25th day of July, 2025 under my hand and seal of the court.

Seal.

Sd/-
Assistant Collector 2nd Grade,
Bagshar, District Mandi (H. P.).

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Sadar,
District Mandi, H. P.**

In the matter of :—

1. Sh. Subash Chand s/o Sh. Dhani Ram, Village Ropru, P.O. Samrahan, Tehsil Kotli, District Mandi, H.P. at present serving as a Technical assistant in the office of B lock Development Officer, Sadar, District Mandi, H.P.

2. Smt. Vandna Devi d/o Sh. Mehar Chand, Village Gehra, P.O. Thona, Tehsil Sarkaghat, District Mandi H.P. . . Applicants.

Versus

General Public

Subject.—Application for the Registration of Marriage under section 15 of Special Marriage Act, 1954.

Sh. Subash Chand s/o Sh. Dhani Ram, Village Ropru, P.O. Samrahan, Tehsil Kotli, District Mandi, H.P. at present serving as a Technical Assistant in the office of Block Development Officer, Sadar, District Mandi, H.P. and Smt. Vandna Devi d/o Sh. Mehar Chand, Village Gehra, P.O. Thona, Tehsil Sarkaghat, District Mandi H.P. at present wife of (Sh. Subash Chand s/o Sh. Dhani Ram, Village Ropru, P.O. Samrahan, Tehsil Kotli, District Mandi, H.P.) have filed an application alongwith affidavits in the court of undersigned under section 15 of Special Marriage Act, 1954 that they have solemnized their marriage on 26-01-2008 according to Hindu rites and customs at their respective houses Mandi, District Mandi, H.P. and they are living together as husband and wife since then. Hence, their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage, can file the objection personally or in writing before this court on or before 14-08-2025 after that no objection will be entertained and marriage will be registered.

Issued today on 15th day of July, 2025 under my hand and seal of the court.

Seal.

Sd/-

*Marriage Officer-cum-Sub-Divisional Magistrate,
Sadar, District Mandi (H.P.).*

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Sadar,
District Mandi, H. P.**

In the matter of :—

1. Sh. Vijay Kumar s/o Sh. Chhangu Ram, Vill. Janed, P.O. Marathu, Tehsil Sadar, Distt. Mandi (H.P.).

2. Smt. Reeta d/o Sh. Sohan Lal, Village Bah, P.O. Gagal, Tehsil Balh, District Mandi H.P. . . Applicants.

Versus

General Public

Subject.—Application for the Registration of Marriage under section 15 of Special Marriage Act, 1954.

Sh. Vijay Kumar s/o Sh. Chhangu Ram, Vill. Janed, P.O. Marathu, Tehsil Sadar, Distt. Mandi (H.P.) and Smt. Reeta d/o Sh. Sohan Lal, Village Bah, P.O. Gagat, Tehsil Balh, District Mandi H.P. at present wife of (Sh. Vijay Kumar s/o Sh. Chhangu Ram, Vill. Janed, P.O. Marathu, Tehsil Sadar, Distt. Mandi (H.P.) have filed an application alongwith affidavits in the court of undersigned under section 15 of Special Marriage Act, 1954 that they have solemnized their marriage on 21-02-2025 according to Hindu rites and customs at their respective houses Mandi, District Mandi, H.P. and they are living together as husband and wife since then. Hence, their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage, can file the objection personally or in writing before this court on or before 14-08-2025 after that no objection will be entertained and marriage will be registered.

Issued today on 15th day of July, 2025 under my hand and seal of the court.

Seal.

Sd/-

*Marriage Officer-cum-Sub-Divisional Magistrate,
Sadar, District Mandi (H.P.).*

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Karsog,
District Mandi, H.P.**

In the matter of :

1. Sh. Uma Uday Dutt Bharti s/o Sh. Puran Chand, r/o Moradhar, P.O. Matothi, Sub-Tehsil Pangna, District Mandi, H.P. (D.O.B. 10-09-1982).

2. Ms. Ni Luh Pangestu Widya Sari d/o I Ketut Suarjana, r/o Village/Sub-District Kapal, District Mengwi, Regency/City Badung, Province Bali, Indonesia (D.O.B. 05-10-1991)

..Applicants.

Versus

General Public

..Respondent.

Public Notice/Proclamation (Under Section 15 of the Special Marriage Act, 1954).

Whereas, the above named applicants have made an application before me under section 15 of special Marriage Act, 1954 alongwith relevant records and affidavits stating therein that they have solemnized their marriage on 16-07-2025 at Radha Krishan Mandir, Ganj, Shimla, operated by the Sanatan Dharam Sabha, Shimla (Regd.), Distt. Shimla, H.P., according to prevailing rites and customs in the area and are residing together since the said date.

And whereas, the applicants now seek registration of their marriage under the provisions of Special Marriage Act, 1954 and they have submitted necessary documents, marriage certificate and affidavits in support of their claim.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding the registration of said marriage under section 15 of the Special Marriage Act, 1954 of the above named applicants, they should appear before the court of undersigned on or before 20th August, 2025 either personally or through their authorized agent/pleader.

In the event of their failure to do so, order shall be passed ex-parte for the registration of marriage without affording any further opportunity of being heard.

Issued today on 21st day of the July, 2025 under my hand and seal of the court.

Seal.

Sd/-

*Marriage Officer-cum-Sub-Divisional Magistrate,
Karsog, Distt. Mandi, H.P.*

**In the Court of Sh. Devi Chand Thakur, HPAS, Sub-Divisional Magistrate,
Shimla (Urban), District Shimla H.P.**

1. Sh Nipun Chauhan aged about 32 years s/o Sh. Brinder Chauhan, r/o Mohar Niwas, Khalini, Tehsil & District Shimla, Himachal Pradesh.

2. Smt. Sakshi Chauhan aged about 32 years, d/o Sh. Sudesh Chauhan, r/o Harshabd Puri, Lower Kaithu, Tehsil & District Shimla, H.P.

Versus

General Public

Subject.— Registration of marriage under Special Marriage Act, 1954.

Sh Nipun Chauhan aged about 32 years s/o Sh. Brinder Chauhan, r/o Mohar Niwas, Khalini, Tehsil & District Shimla, Himachal Pradesh and Smt. Sakshi Chauhan aged about 32 years, d/o Sh. Sudesh Chauhan, r/o Harshabd Puri, Lower Kaithu, Tehsil & District Shimla, H.P. have filed an application alongwith affidavits in the court of the undersigned stating therein that they have solemnized their marriage on 21-07-2024 and are living together as husband and wife since then, but the marriage has not been found entered in the records of Gram Panchayat concerned/Municipal Corporation Shimla and marriage maybe registered under the special marriage Act. 1954.

Therefore, objections are hereby invited from the General Public through this notice that if anyone has any objection regarding registration of this marriage, they can file their objections personally or in writing before this court of undersigned on or before 25-08-2025. After that no objection shall be entertained and marriage will be registered accordingly.

Issued under my hand and seal of the court today on 26th July, 2025.

Seal.

Sd/-

*Addl. District Registrar of Marriage-cum-Sub-Divisional
Magistrate, Shimla (Urban).*

In the Court of Sub-Divisional Magistrate, Rampur Bushahr, District Shimla (H.P.)

In the matter of :

Smt. Hinsri w/o Asha Ram, r/o Village Basahara, P.O. Kartot, Tehsil Rampur Distt.
Shimla, H.P. . . *Applicant.*

Versus

General Public

. . *Respondent.*

PROCLAMATION REGARDING CORRECTION OF NAME

Whereas, the above named applicant has submitted an application for the correction of her name from "ISHWARI DEVI w/o Asha Ram" to HINSRI w/o Asha Ram" in the records of the Aadhar Card and all other relevant documents associated with the applicant.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding to change her name as HINSRI w/o Asha Ram" in place of "ISHWARI DEVI w/o Asha Ram" they should appear before the undersigned on or before 23-08-2025 either personally or through their authorized agent/pleader.

In the event of their failure to do so, order shall be passed ex-parte without affording any further opportunity of being heard.

Issued today on 23rd day of July, 2025 under my hand and seal of the Court.

Seal.

Sd/-

(HARSH AMRENDER SINGH, HAS),
*Sub-Divisional Magistrate,
Rampur Bushahr, District Shimla (H.P.).*

In the Court of Sub-Divisional Magistrate, Rampur Bushahr, District Shimla (H.P.)

In the matter of :

Smt. Bhuni Devi w/o Mansa Ram, r/o Village Thali, P.O. Devnagar, Tehsil Rampur Distt.
Shimla, H.P. . . *Applicant.*

Versus

General Public

. . *Respondent.*

PROCLAMATION REGARDING CORRECTION OF NAME

Whereas, the above named applicant has submitted an application for the correction of her name from " BUNU DEVI w/o Mansa Ram" to HUNI DEVI w/o Mansa Ram" in the records of the Aadhar Card and all other relevant documents associated with the applicant.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding to change their name as "BHUNI DEVI w/o Mansa Ram" in place of BUNU DEVI w/o Mansa Ram" they should appear before the undersigned on or before 21-08-2025 either personally or through their authorized agent/pleader.

In the event of their failure to do so, order shall be passed ex-parte without affording any further opportunity of being heard.

Issued today on 22nd day of July, 2025 under my hand and seal of the Court.

Seal.

Sd/-
(HARSH AMRENDER SINGH, HAS),
Sub-Divisional Magistrate,
Rampur Bushahr, District Shimla (H.P.).

**In the Court of Sh. Dharmesh Kumar, HAS, Sub-Divisional Magistrate, Rohru,
District Shimla (H.P.)**

In the matter of :

Sh. Virender Kumar s/o Sh. Ram Prasad, r/o Village Barara, P.O. Arhal, Tehsil Rohru,
District Shimla (H.P.) . . Applicant.

Versus

General Public

. . Respondent.

Subject.—Application under section 13 (3) of Birth and Death Registration Act, 1969.

Whereas, Sh. Virender Kumar s/o Sh. Ram Prasad, r/o Village Barara, P.O. Arhal, Tehsil Rohru, District Shimla (H.P.) has filed an application alongwith affidavit in the court of the undersigned under section 13(3) of the Birth & Death Registration Act, 1969, to enter the date of birth of himself (10-03-1995) in the record of Birth Register of Gram Panchayat Brasali.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding to enter the date of birth of (Virender Kumar) 10-03-1995 they should appear before the court of undersigned within 30 days from the publication of this notice, either personally or through their authorized agent.

In the event of their failure to do so, it would be deemed that there is no objection and order shall be passed *ex-parte* without affording any further opportunity of being heard.

Issued under my hand and seal of the court on this 24th July, 2025.

Seal.

Sd/-
(DHARMESH KUMAR, HAS),
Sub-Divisional Magistrate,
Rohru, District Shimla (H.P.).

ब अदालत श्री मोहन लाल, सहायक समाहर्ता, द्वितीय श्रेणी एवं नायब तहसीलदार,
तहसील शिलाई, जिला सिरमौर (हि0प्र0)

ब मुकद्दमा श्री रवी पुत्र श्री अत्तर सिंह, निवासी गांव डिमटी, तहसील शिलाई, जिला सिरमौर
(हि0 प्र0)

बनाम

आम जनता

विषय.—दरखास्त जेर धारा 13(3) जन्म एवं मृत्यु रजिस्ट्रीकरण अधिनियम, 1969.

श्री रवी पुत्र श्री अत्तर सिंह, निवासी गांव डिमटी, तहसील शिलाई, जिला सिरमौर (हि0 प्र0) ने इस अदालत में दरखास्त गुजारी है कि प्रार्थी अपना नाम व जन्म दिनांक 05-03-1999 को दर्ज करवाना चाहता है। जिसका रिकॉर्ड ग्राम पंचायत बैला में दर्ज नहीं किया है। जिसकी पुष्टि हेतु प्रार्थी ने आवेदन पत्र मय हल्फीयाब्यान, प्रपत्र 10 तथा जिला रजिस्ट्रार (जन्म एवं मृत्यु) एवं मुख्य चिकित्सा अधिकारी नाहन, जिला सिरमौर की संस्तुति प्रस्तुत की है।

अतः सर्वसाधारण जनता को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थी का नाम व जन्म तिथि ग्राम पंचायत बैला, विकास खण्ड शिलाई के कार्यालय के अभिलेख में दर्ज करने बारे अगर किसी को आपत्ति हो तो वह असालतन या वकालतन अपनी आपत्ति इस अदालत में दिनांक 20-08-2025 को सायं 5.00 बजे तक दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में प्रार्थी की जन्म तिथि 05-03-1999 व नाम ग्राम पंचायत बैला, विकास खण्ड शिलाई के जन्म/मृत्यु अभिलेख में दर्ज करने के आदेश सम्बन्धित स्थानीय रजिस्ट्रार जन्म एवं मृत्यु को पारित कर दिये जाएंगे।

आज दिनांक 23-07-2025 को मेरे हस्ताक्षर व कार्यालय की मोहर द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित /—
(मोहन लाल),
कार्यकारी दण्डाधिकारी,
शिलाई, जिला सिरमौर (हि0प्र0)।

ब अदालत श्री मोहन लाल, सहायक समाहर्ता, द्वितीय श्रेणी एवं नायब तहसीलदार, शिलाई,
जिला सिरमौर (हि0प्र0)

व मुकद्दमा श्री बिशन सिंह, मदन सिंह, नरायण सिंह, कुलदीप सिंह पुत्र स्व0 श्री जालम सिंह गांव बांम्बल, तहसील शिलाई, जिला सिरमौर (हि0 प्र0)

बनाम

आम जनता

विषय.— दरखास्त पटवार वृत्त गंगटोली के मौजा अशयाडी के राजस्व रिकार्ड में नाम की दुरुस्ती बारे।

श्री बिशन सिंह, मदन सिंह, नरायण सिंह, कुलदीप सिंह पुत्र स्व० श्री जालम सिंह गांव बांम्बल, तहसील शिलाई, जिला सिरमौर (हि० प्र०) ने इस अदालत में दरखास्त गुजारी है जिसमें प्रार्थीगण ने दावा किया है कि उनके पिताजी का सही नाम जालम सिंह पुत्र कालू है जबकि मौजा अशयाडी, पटवार वृत्त गंगटोली, तहसील शिलाई के राजस्व रिकार्ड में उनके पिता का नाम छिछा पुत्र कालू दर्ज है जोकि गलत है। जिसे दुरुस्त करना चाहता है।

अतः सर्वसाधारण जनता को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थी के पिताजी का नाम मौजा अशयाडी, पटवार वृत्त गंगटोली, तहसील शिलाई के राजस्व अभिलेख में छिछा पुत्र कालू के स्थान पर जालम सिंह पुत्र कालू दर्ज करने बारे अगर किसी को आपत्ति हो तो वह असालतन या वकालतन अपनी आपत्ति इस अदालत में दिनांक 25-08-2025 को सायं 5.00 बजे तक या इससे पहले दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में राजस्व अभिलेख मौजा अशयाडी, पटवार वृत्त गंगटोली, तहसील शिलाई में छिछा पुत्र कालू के स्थान पर जालम सिंह पुत्र कालू दर्ज करने के आदेश पारित कर दिये जाएंगे।

आज दिनांक 26-07-2025 को मेरे हस्ताक्षर व कार्यालय की मोहर द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित /—

(मोहन लाल),
सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार,
शिलाई, जिला सिरमौर (हि० प्र०)।

ब अदालत श्री मोहन लाल, सहायक समाहर्ता, द्वितीय श्रेणी एवं नायब तहसीलदार, शिलाई,
जिला सिरमौर (हि० प्र०)

ब मुकद्दमा श्री कुम्बिया राम पुत्र श्री ग्यारू पुत्र श्री निरमी, गांव पटाई, तहसील शिलाई, जिला सिरमौर
(हि० प्र०)

बनाम

आम जनता

विषय.— दरखास्त पटवार वृत्त बान्दली के मौजा सियासू के राजस्व रिकार्ड में नाम की दुरुस्ती बारे।

श्री कुम्बिया राम पुत्र, श्री ग्यारू पुत्र श्री निरमी, गांव पटाई, तहसील शिलाई, जिला सिरमौर (हि० प्र०) ने इस अदालत में दरखास्त गुजारी है जिसमें प्रार्थी ने दावा किया है कि उसका सही नाम कुम्बिया राम पुत्र ग्यारू है जबकि मौजा सियासू, पटवार वृत्त बान्दली, तहसील शिलाई के राजस्व रिकार्ड में उसका नाम गुबिया पुत्र श्री ग्यारू दर्ज है जोकि गलत है। जिसे प्रार्थी दुरुस्त करवाना चाहता है।

अतः सर्वसाधारण जनता को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थी का नाम मौजा सियासू, पटवार वृत्त बान्दली, तहसील शिलाई के राजस्व अभिलेख में गुबिया पुत्र श्री ग्यारू पुत्र श्री निरमी के स्थान पर कुम्बिया राम पुत्र श्री ग्यारू पुत्र श्री निरमी दर्ज करने बारे अगर किसी को कोई आपत्ति हो तो वह असागतन या बकालतन अपनी आपत्ति इस अदालत में दिनांक 25-08-2025 को सायं 5.00 बजे तक या इससे पहले दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में राजस्व अभिलेख मौजा सियासू, पटवार वृत्त बान्दली, तहसील शिलाई में गुबिया पुत्र श्री ग्यारू पुत्र श्री निरमी के स्थान पर कुम्बिया राम पुत्र ग्यारू पुत्र श्री निरमी दर्ज करने के आदेश पारित कर दिये जाएंगे।

आज दिनांक 26-07-2025 को मेरे हस्ताक्षर व कार्यालय की मोहर द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित/—

(मोहन लाल),
सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार,
शिलाई, जिला सिरमौर (हि0प्र0)।

**ब अदालत श्री मोहन लाल, सहायक समाहर्ता, द्वितीय श्रेणी एवं नायब तहसीलदार, शिलाई,
जिला सिरमौर (हि0प्र0)**

ब मुकद्दमा श्री बंशी राम पुत्र स्व0 श्री जालम सिंह, गांव कुफर, तहसील शिलाई, जिला सिरमौर (हि0 प्र0)

बनाम

आम जनता

विषय.— दरखास्त पटवार वृत्त बान्दली के मौजा बान्दली के राजस्व रिकार्ड में नाम की दुरुस्ती बारे।

श्री बंशी राम पुत्र स्व0 श्री जालम सिंह, गांव कुफर, तहसील शिलाई, जिला सिरमौर (हि0 प्र0) ने इस अदालत में दरखास्त गुजारी है जिसमें प्रार्थी ने दावा किया है कि उसका तथा उसके पिता का सही नाम बंशी राम पुत्र स्व0 श्री जालम सिंह है जबकि मौजा बान्दली, पटवार वृत्त बान्दली, तहसील शिलाई के राजस्व रिकार्ड में उसका नाम बन्सीराम पुत्र श्री जटूराम दर्ज है जोकि गलत है। जिसे प्रार्थी दुरुस्त करवाना चाहता है।

अतः सर्वसाधारण जनता को इस इशतहार द्वारा सूचित किया जाता है कि प्रार्थी तथा उसके पिता का नाम मौजा बान्दली, पटवार वृत्त बान्दली, तहसील शिलाई के राजस्व अभिलेख में बन्सीराम पुत्र श्री जटूराम के स्थान पर बंशी राम पुत्र स्व0 श्री जालम सिंह, दर्ज करने बारे अगर किसी को आपत्ति हो तो वह असागतन या वकालतन अपनी आपत्ति इस अदालत में दिनांक 25-08-2025 को सायं 5.00 बजे तक या इससे पहले दर्ज करवा सकता है। निर्धारित अवधि में आपत्ति न आने की सूरत में राजस्व अभिलेख मौजा बान्दली, पटवार वृत्त बान्दली, तहसील शिलाई में बन्सीराम पुत्र श्री जटूराम के स्थान पर बंशीराम पुत्र स्व0 श्री आलम सिंह दर्ज करने के आदेश पारित कर दिये जाएंगे।

आज दिनांक 26-07-2025 को मेरे हस्ताक्षर व कार्यालय की मोहर द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित/—

(मोहन लाल),
सहायक समाहर्ता द्वितीय श्रेणी एवं नायब तहसीलदार,
शिलाई, जिला सिरमौर (हि0प्र0)।

In the Court of Shri Gunjeet Singh Cheema, H.A.S., Marriage Officer-cum- Sub-Divisional Magistrate, Paonta Sahib, District Sirmaur, Himachal Pradesh

NOTICE UNDER SPECIAL MARRIAGE ACT, 1954

In the matter of :

1. Sh. Jagbir Singh Bhatia s/o Sh. Parkash Singh Bhatia, r/o H. No. 43, Ward No. 06, Tehsil Paonta Sahib, District Sirmaur (H.P.).
2. Gurjinder Kaur d/o Sh. Harinder Singh, r/o H. No. 128, Naharpur, Yamunanagar, (H.R.)-135001.

Versus

General Public

Application for registration of Marriage under section 15 of Special Marriage Act, 1954.

Sh. Jagbir Singh Bhatia s/o Sh. Parkash Singh Bhatia, r/o H. No. 43, Ward No. 06, Tehsil Paonta Sahib, District Sirmaur (H.P.) and Gurjinder Kaur d/o Sh. Harinder Singh, r/o H. No. 128, Naharpur, Yamunanagar, (H.R.)-135001 have filed an application alongwith affidavits in this court under section 5 of special marriage Act, 1954 on dated 16-07-2025 stating therein that they have solemnized their marriage on 22-10-2004 and they have been living together as husband and wife ever since then. Hence notices are given to all concerned and general public to this effect that if anybody have any objection regarding the registration of marriage duly solemnized on 22-10-2004 between Sh. Jagbir Singh Bhatia s/o Sh. Parkash Singh Bhatia, r/o H. No. 43, Ward No. 06, Tehsil Paonta Sahib, District Sirmaur (H.P.) and Gurjinder Kaur d/o Sh. Harinder Singh, r/o H. No. 128, Naharpur, Yamunanagar, (H.R.)-135001 he/she should file written objections and appear personally or through an authorized agent before this court within 30 days from the date of publication of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court.

Issued under my hand and office seal of this court on 28-07-2025.

Seal.

GUNJEET SINGH CHEEMA, (HAS),
Marriage Officer-cum-Sub-Divisional Magistrate,
Paonta Sahib, District Sirmaur (H.P.).

In the Court of Shri Gunjeet Singh Cheema, H.A.S., Marriage Officer-cum- Sub-Divisional Magistrate, Paonta Sahib, District Sirmaur, Himachal Pradesh

NOTICE UNDER SPECIAL MARRIAGE ACT, 1954

In the matter of :

1. Sh. Akvinder Singh s/o Sh. Har Bhajan Singh, r/o H. No. 138/2, Ward No. 07, Main Bazar, Tehsil Paonta Sahib, District Sirmaur (H.P.).

2. Sukhvinder Kaur d/o Sh. Madan Mohan Singh, r/o Nikku Mall Building Shiv Puri, Kanlog, Urban (T), District Shimla (H.P.).

Versus

General Public

Application for registration of Marriage under section 15 of Special Marriage Act, 1954.

Sh. Akvinder Singh s/o Sh. Har Bhajan Singh, r/o H. No. 138/2, Ward No. 07, Main Bazar, Tehsil Paonta Sahib, District Sirmaur (H.P.) and Sukhvinder Kaur d/o Sh. Madan Mohan Singh, r/o Nikku Mall Building Shiv Puri, Kanlog, Urban (T), District Shimla (H.P.) have filed an application alongwith affidavits in this court under section 15 of special marriage Act, 1954 on dated 16-07-2025 stating therein that they have solemnized their marriage on 19-04-2007 and they have been living together as husband and wife ever since then. Hence notices are given to all concerned and general public to this effect that if anybody have any objection regarding the registration of marriage duly solemnized on 19-04-2007 between Sh. Akvinder Singh s/o Sh. Har Bhajan Singh, r/o H. No. 138/2, Ward No. 07, Main Bazar, Tehsil Paonta Sahib, District Sirmaur (H.P.) and Sukhvinder Kaur d/o Sh. Madan Mohan Singh, r/o Nikku Mall Building Shiv Puri, Kanlog, Urban (T), District Shimla (H.P.) he/she should file written objections and appear personally or through an authorized agent before this court within 30 days from the date of publication of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court.

Issued under my hand and office seal of this court on 28-07-2025.

Seal.

GUNJEET SINGH CHEEMA, (HAS),
Marriage Officer-cum-Sub-Divisional Magistrate,
Paonta Sahib, District Sirmaur (H.P.).

In the Court of Shri Gunjeet Singh Cheema, H.A.S., Marriage Officer-cum- Sub-Divisional Magistrate, Paonta Sahib, District Sirmaur, Himachal Pradesh

NOTICE UNDER SPECIAL MARRIAGE ACT, 1954

In the matter of :

1. Sh. Sarbjeet Singh Bhatia s/o Sh. Parkash Bhatia, r/o H. No. 43, Ward No. 06, Tehsil Paonta Sahib, District Sirmaur (H.P.).

2. Gurvinder Kaur d/o Sh. Jasbir Singh, r/o H.No. 155, Karimpur Bazar, Near Chawla Bodi House, Ludhiana, Punjab-141008.

Versus

General Public

Application for registration of Marriage under section 15 of Special Marriage Act, 1954.

Sh. Sarbjeet Singh Bhatia s/o Sh. Parkash Bhatia, r/o H. No. 43, Ward No. 06, Tehsil Paonta Sahib, District Sirmaur (H.P.) and Gurvinder Kaur d/o Sh. Jasbir Singh, r/o H.No. 155, Karimpur Bazar, Near Chawla Bodi House, Ludhiana, Punjab-141008 have filed an application alongwith affidavits in this court under section 15 of special marriage Act, 1954 on dated 16-07-2025 stating therein that they have solemnized their marriage on 28-03-1999 and they have been living together as husband and wife ever since then. Hence notices are given to all concerned and general public to this effect that if anybody have any objection regarding the registration of marriage duly solemnized on 28-03-1999 between Sh. Sarbjeet Singh Bhatia s/o Sh. Parkash Bhatia, r/o H. No. 43, Ward No. 06, Tehsil Paonta Sahib, District Sirmaur (H.P.) and Gurvinder Kaur d/o Sh. Jasbir Singh, r/o H.No. 155, Karimpur Bazar, Near Chawla Bodi House, Ludhiana, Punjab-141008 he/she should file written objections and appear personally or through an authorized agent before this court within 30 days from the date of publication of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court.

Issued under my hand and office seal of this court on 28-07-2025.

Seal.

GUNJEET SINGH CHEEMA, (HAS),
Marriage Officer-cum-Sub-Divisional Magistrate,
Paonta Sahib, District Sirmaur (H.P.).

**In the Court of Sh. Rishabh Sharma, Assistant Collector Ist grade, Paonta Sahib,
District Sirmaur, Himachal Pradesh**

In the matter of :

Vatsala Sharma d/o Sh. Ajay Sharma, r/o H.No. 24/1, Ward No. 9, Devinagar, Tehsil Paonta Sahib, District Sirmaur, Himachal Pradesh
. . Applicant.

Versus

General Public

. . Respondent.

Subject.—Application for updation of name of applicant from Vatsala to Vatsala Sharma.

Whereas, Vatsala Sharma d/o Sh. Ajay Sharma, r/o H.No. 24/1, Ward No. 9, Devinagar, Tehsil Paonta Sahib, District Sirmaur, Himachal Pradesh has filed an application alongwith copy of and affidavit in the court of the undersigned for updation of her name as Vatsala Sharma d/o Ajay Sharma in place of Vatsala d/o Sh. Ajay Sharma in her relevant documents.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding updation of name of applicant as Vatsala Sharma in place of Vatsala in her all relevant documents then they should appear before the court of undersigned on or before 26-08-2025, either personally or through their authorized agent.

In the event of their failure to do so, it would be deemed that there are no objections and order shall be passed *ex-parte* without affording any further opportunity of being heard.

Issued under my hand and seal of the court on this 26-07-2025.

Seal.

Sd/-
(RISHABH SHARMA),
Tehsildar-cum-Executive Magistrate,
Paonta Sahib, District Sirmaur (H.P.).

**In the Court of Shri Rajeev Ranta, Executive Magistrate-cum-Tehsildar, Solan,
District Solan (H.P.)**

In the matter of :

Shri Bhupender Singh son of Shri Uday Ram & Smt. Raj Kumari, r/o 61/1, Ward No. 03,
Block No. 06, MC Solan, New Sabji Mandi Solan, Tehsil & District Solan (H.P.) . *Applicant.*

Versus

General Public

. *Respondent.*

Subject.—Regarding delayed Registration of Birth under section 13(3) of Birth and Death Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003.

Whereas, the applicant Shri Bhupender Singh son of Shri Uday Ram & Smt. Raj Kumari, r/o 61/1, Ward No. 03, Block No. 06, MC Solan, New Sabji Mandi Solan, Tehsil & District Solan (H.P.) has moved an application before the undersigned under section 13(3) of Birth & Death Registration Act, 1969 and Section 9(3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering his date of birth i.e. 26-01-1987 and place of birth at r/o Village Shamlech, Post Office Barog, Tehsil & District Solan (H.P.), but his date of birth could not be entered in the record of Gram Panchayat Anjir, Tehsil & District Solan.

Now, therefore, by this proclamation, the general public is hereby informed that any person having any objection(s) for the registration of delayed date of birth of Shri Bhupender Singh son of Shri Uday Ram & Smt. Raj Kumari may submit their objection in writing or appear in person in this court on or before 27-08-2025 at 10.00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 26th day of July, 2025.

Seal.

Sd/-
(RAJEEV RANTA),
Executive Magistrate-cum-Tehsildar,
Solan, District Solan (H.P.).

CHANGE OF NAME

I, Sumitra Devi w/o No. 2450166S Rank Havaldar Iswar Dass, r/o Village Dugri, P.O. Koti, Tehsil and District Solan (H.P.) declare that I have changed my name from Sumitra Devi (Old Name) to Shamitra Devi (New Name). All concerned please note.

SUMITRA DEVI
w/o No. 2450166S Rank Havaldar Iswar Dass,
r/o Village Dugri, P.O. Koti, Tehsil and District Solan (H.P.).

CHANGE OF NAME

I, Reetu Kumari w/o Pawan Kumar, r/o Village Nalag (244), Bhararighat, Tehsil Arki, District Solan (H.P.)-171102 declare that I have changed my name from Reetu Kumari to Kaushalya Devi. Please note all concerned for further.

REETU KUMARI
w/o Pawan Kumar,
r/o Village Nalag (244), Bhararighat,
Tehsil Arki, District Solan (H.P.).

CHANGE OF NAME

I, Ruksana d/o Makbool, r/o Village Naagar Syawan, P.O. Kunihar, Tehsil Arki, District Solan (H.P.) declare that I have changed my name from Ruksana to Kumari Ruksana. Please note all concerned for further.

RUKSANA
d/o Makbool,
r/o Village Naagar Syawan, P.O. Kunihar,
Tehsil Arki, District Solan (H.P.).

CHANGE OF NAME

I, Bichittar Singh s/o Bhadar Singh, r/o V.P.O. Thakurdwara, Tatehal, Tehsil Palampur, District Kangra (H.P.)-176103 declare that I have changed my name from Bachittar Singh to Bichittar Singh. Bachittar Singh and Bichittar Singh is the same man. All concerned please note this.

BICHITTAR SINGH
s/o Bhadar Singh,
r/o V.P.O. Thakurdwara, Tatehal,
Tehsil Palampur, District Kangra (H.P.).

CHANGE OF NAME

I, Ishwar Dev Singh aged about 20 years s/o Sh. Gurdhyan Singh, r/o Village Sakedi Jagir, P.O. Joghon, Sub-Tehsil Panjehra, District Solan (H.P.) declare that as per documents my correct name is Ishwar Dev Singh but in Aadhar Card wrongly written as Iswar Dev Singh. Now I want to get my name corrected in Aadhar Card as Ishwar Dev Singh.

ISHWAR DEV SINGH
s/o Sh. Gurdhyan Singh,
r/o Village Sakedi Jagir, P.O. Joghon,
Sub-Tehsil Panjehra, District Solan (H.P.).

CHANGE OF NAME

I, Leelawati w/o Sh. Ranjeet Singh, r/o Village Kholana, P.O. Chanair, Tehsil Theog, District Shimla (H.P.)-171220 declare that I have changed my name from Rekha to Leelawati. All concerned please may note.

LEELAWATI
w/o Sh. Ranjeet Singh,
r/o Village Kholana, P.O. Chanair,
Tehsil Theog, District Shimla (H.P.).

CHANGE OF NAME

I, Jai Singh s/o Chamaru, r/o Village Bhuwana, P.O. Jarol, Tehsil Sundernagar, District Mandi (H.P.) declare that my name in my Aadhar Card is Sher Singh while in other documents my name is recorded as Jai Singh. In my Aadhar Card number 9534 7753 6198 my name should be recorded as Jai Singh instead of Sher Singh. Concerned note.

JAI SINGH
s/o Chamaru,
r/o Village Bhuwana, P.O. Jarol,
Tehsil Sundernagar, District Mandi (H.P.).

CHANGE OF NAME

I, Bimla Devi w/o Khem Chand, r/o Village Lakhwan, P.O. Sadhyani, Sub-Tehsil Rewalsar, Mandi, District Mandi (H.P.)-175008 declare that I want to change my name from Vimla Devi to Bimla Devi in my Aadhar Card No. 6177 3731 7428. All concerned please note.

BIMLA DEVI
w/o Khem Chand,
r/o Village Lakhwan, P.O. Sadhyani,
Sub-Tehsil Rewalsar, Mandi, District Mandi (H.P.).

CHANGE OF NAME

I, Archna w/o Inder Singh, r/o Village Kathyala, P.O. Baggi, Village/Muhal Magar, Tehsil Balh, District Mandi (H.P.) declare that I want to change my name from Bhavna Devi to Archna in my Aadhar Card No. 7046 7205 9535. All concerned please note.

ARCHNA
w/o Inder Singh,
r/o Village Kathyala, P.O. Baggi,
Village/Muhal Magar, Tehsil Balh, District Mandi (H.P.).

CHANGE OF NAME

I, Manjul Thakur s/o Man Singh Thakur, r/o H. No. 10/5, Palace Colony, P.O. Mandi, Tehsil Sadar, Village Muhal Sain, Tehsil Mandi, District Mandi (H.P.) declare that I want to change my minor son's name from Gunvash Thakur to Gunvansh Thakur in Aadhar Card No. 6997 2346 8369. All concerned please note.

MANJUL THAKUR
*s/o Man Singh Thakur,
r/o H. No. 10/5, Palace Colony,
P.O. Mandi, Tehsil Sadar, Village Muhal Sain,
Tehsil Mandi, District Mandi (H.P.).*

CHANGE OF NAME

I, Nisha Rani w/o Rajesh Chauhan, r/o Village Sanyardh, P.O. Talyahar, Tehsil Mandi, District Mandi (H.P.) declare that I want to change my name from Nisha Chauhan to Nisha Rani in my Aadhar Card No. 4833 3094 2836 & other record. All concerned please note.

NISHA RANI
*w/o Rajesh Chauhan,
r/o Village Sanyardh, P.O. Talyahar,
Tehsil Mandi, District Mandi (H.P.).*

CHANGE OF NAME

I, Bina Kumari (74) w/o Late Sh. Bishan Singh, r/o V.P.O. Harsi, Tehsil Jaisinghpur, District Kangra (H.P.) hereby inform that my name has been wrongly recorded as Veena Kumari and Beena Kumari in my SBI A/c No. 11087225070 and 11087213870 in SBI Jaisinghpur Branch and also in my service record in State Bank in India. My correct name as per my Aadhar Card and other documents is BINA KUMARI. All concerned please note.

BINA KUMARI
*w/o Late Sh. Bishan Singh,
r/o V.P.O. Harsi,
Tehsil Jaisinghpur, District Kangra (H.P.).*

